

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 10.02.2021
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : IA/946/IB/2020
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : Muthuiah Thevar Rajapandian (RP) M/S of Unique
Roof Pvt Ltd
NAME OF THE RESPONDENT(S) : Hindustan Foods Ltd
UNDER SECTION : Sec 17,18,20,25(2) (B),60(5) Of IBC 2016

ORDER

Ld. IRP Mr. Muthuiah Thevar Rajapandian as well as Ld. PCS for the Respondent is present through video conferencing mode.

It is represented on behalf of the Respondent that Counter has been filed to the Application to which Ld. IRP seeks some time to file Rejoinder. Let the Rejoinder be filed within a period of two weeks' from today.

Post this matter on **16.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)